

**POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF
ASIAN INDEPENDENT NETWORK LIMITED**

Registered Office: Dholka-Bagodara Road, Village – Khanpur, Dholka – 387810 (Gujarat)

This Post Offer Public Announcement is being issued by Corporate Strategic Allianz Private Limited., (“Manager to the Offer”) on behalf of the Acquirers, namely, Mr. Rajiv Kirit Bhatt, Mr. Sanjiv Kirit Bhatt, Mr. Kirit Surajram Bhatt (hereinafter referred to as the “Acquirers”) and M/s Kohinoor-Techno Machines Limited & Mr. Yogeshbhai Bhatt (hereinafter referred to as the “Person Acting in Concert “ or “ PAC”) pursuant to and in Compliance with Regulation 10 and 12 as required under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as “SEBI (SAST) Regulations, 1997” and subsequent amendments thereto.

1. Name of the Target Company: **Asian Independent Network Limited**
2. Name of Acquirer(s): **Mr. Rajiv Kirit Bhatt, Mr. Sanjiv Kirit Bhatt, Mr. Kirit Surajram Bhatt (“Acquirers”) and M/s. Kohinoor-Techno Machines Ltd & Mr. Yogeshbhai Surajram Bhatt (“PAC”)**
3. Name of Manager to the offer : **M/s. Corporate Strategic Allianz Private Limited**
4. Name of the Registrar to the offer, if any: **NIL**
5. Offer Details :
 - (a) Date of opening of the offer : **Thursday , 6th November, 2008**
 - (b) Date of closure of the offer : **Tuesday, 25th November, 2008**

6. Details of the acquisition :

Sr. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs.16/-		Rs.16/-	
2	Shareholding of acquirer (No. & %) before MOU/P.A.	No. of Shares	% of Shares	No. of Shares	% of Shares
		4,70,000	11.23%	4,70,000	11.23%
3	Shares acquired by way of MOU or market purchases (No. & %)	No. of Shares	% of Shares	No. of Shares	% of Shares
		5,80,700	13.88%	5,80,700	13.88%
4	Shares acquired in the open offer (No & %)	8,36,681 (20%)		2,58,942 (6.19%)	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs.1,33,86,896/-		Rs. 41,43,072/-	

6	Shares acquired after P.A but before 7 working days prior to closure date, if any (No & %)					
	6.1	Price of the shares acquired	NIL		NIL	
	6.2	No. of shares acquired	NIL		NIL	
	6.3	% of shares acquired	NIL		NIL	
7	Post offer shareholding of acquirer (No. & %) (2 + 3 + 4 + 6)		No. of Shares	% of Shares	No. of Shares	% of Shares
			18,87,381	45.11%	13,09,642	31.30%
8	Pre & Post offer share holding of Public (No. & %)		Pre Offer	Post Offer	Pre Offer	Post Offer
			31,32,702 (74.89%)	22,96,021 (54.89%)	31,32,702 (74.89%)	28,73,760 (68.70%)

7. Status of the escrow account, whether released or not. : **RELEASED**

8. Payment of interest, if any, to the shareholders along with the details thereof : **N.A**

9. Status of investor complaints received, if any. : **NIL**

This Post Offer Public Announcement would also be available on SEBI's website at www.sebi.gov.in

The Acquirers Mr. Rajiv Kirit Bhatt, Mr. Sanjiv Kirit Bhatt, Mr. Kirit Surajram Bhatt & Mr. Yogeshbhai Bhatt and M/s. Kohinoor Techno- Machines Limited (PACs) accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of Acquirers laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendment thereof.

Issued on behalf of the Acquirers and PACs, by the Manager to the Offer :

MANAGER TO THE OFFER	
	Corporate Strategic Allianz Private Limited 806, Saffron Complex, Nr. Panchwati Circle, Ambawadi Road, Ahmedabad - 380006. Contact person: Ms. Sonia Kakani Tel: +91-79- 2642 4138, TeleFax: +91- 79 - 4002 4670 Email: info@csapl.com , Website : www.csapl.com

Date : 11/12/2008

Place : Ahmedabad